

(b) if so, the details thereof; and

(c) if not, the reasons why a well-defined export policy has not been evolved?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) All exports including defence exports are covered under the Export and Import (EXIM) Policy issued by Directorate General of Foreign Trade (DGFT). However, Ministry of Defence has formulated a separate Defence Export Strategy to give fillip to defence exports. The strategy includes creation of an Export Promotion Body, engaging Indian Missions/Embassies abroad in export promotion, export financing through Line of Credit etc., better use of offset policy, export of indigenously developed defence systems and streamlining of the export regulation processes. The Defence Export Strategy has also been put in the public domain and is available at the website of Ministry of Defence (www.ddpmod.gov.in).

Payment of arrears under OROP

2119. SHRI K.T. S. TULSI: Will the Minister of DEFENCE be pleased to state:

(a) whether One Rank One Pension has been implemented by Government; and

(b) if so, the total amount of arrears calculated as per the new scheme and disbursed to the pensioners till date?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The Government had issued orders for implementation of One Rank One Pension (OROP) on 7.11.2015. Financial implication towards payment of arrears of OROP for the period from 01.07.2014 to 31.12.2015 is estimated at ₹ 10,925.11 crores. The total amount paid to Defence Forces pensioners/Family pensioners towards arrears of OROP upto 27.2.2017 is ₹ 6375.16 crores.

Disability pension for soldier

2120. SHRI HUSAIN DALWAI: Will the Minister of DEFENCE be pleased to refer to reply to Unstarred Question 687 given in the Rajya Sabha on 22nd November, 2016 and state:

(a) whether it is a fact that according to a Government Notification issued in September last year the disability pension for soldiers is less than half that of bureaucrats, if so, details of pensions provided to both groups;